

12.00 hrs.

## PAPERS LAID ON THE TABLE

Notification under Industries  
(Development and Regulation) Act

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO) : I beg to lay on the Table a copy of Notification No. S.O. 162 (E) (Hindi and English versions) published in Gazette of India dated the 14th March, 1984 regarding extension of period of take over of management of Messrs Bengal Potteries Limited, Calcutta, beyond five years, under sub-section (2) of section 18AA of the Industries (Development and Regulation) Act, 1951. [Placed in Library. See No. LT-8175/84.]

Notifications under All India  
Services Act

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951 :—

- (1) The Indian Police Service (Pay) Third Amendment Rules, 1984 published in Notification No. G.S.R. 334 in Gazette of India dated the 31st March, 1984.
- (2) The Indian Police Service (Fixation of Cadre Strength) Third Amendment Regulations, [1984 published in Notification No. G.S.R. 335 in Gazette of India dated the 31st March, 1984]. [Placed in Library. See No. LT-8176/84]

(Interruptions)\*\*

MR. SPEAKER : I have not allowed anybody. Nothing goes on record.

PROF. MADHU DANDAVATE (Rajapur) : I want to raise an

important point. It is a question of the prestige of the Members. I will quote to you the precedent also. 10 Members of Parliament have cast aspersions on Shri Biju Patnaik, Shri George Fernandes and also Shri Atal Bihari Vajpayee challenging their patriotism and loyalty to the nation. They have issued a statement...

MR. SPEAKER : It might be; they might have said it outside; but they have not said anything on the floor of the House.

PROF. MADHU DANDAVATE : In the past, when one of the weeklies in Bombay cast aspersion on Acharya Kripalani, he was called here and reprimanded.....

MR. SPEAKER : Not allowed.

PROF. MADHU DANDAVATE : You should protect the dignity of the Members.

MR. SPEAKER : I shall look into it. I have to see. Not allowed. Nothing goes on record now.

(Interruptions)\*\*

MR. SPEAKER : I have to see. I shall have to look into it.

(Interruptions)\*\*

MR. SPEAKER : Not allowed. I have told you that I have to look into it. I have to see.

PROF. MADHU DANDAVATE : You are keeping it under your consideration ?

MR. SPEAKER : I have told you that I have to look into it.

(Interruptions)\*\*

MR. SPEAKER : I have not allowed anybody.

(Interruptions)\*\*

MR. SPEAKER : Why are you shouting ? Not allowed. I have told you that I have to look into it.